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Title: Need to expedite setting up of industrial infrastructure development centre at Jamaikunta and Rukmapur of Choppadanadi Mandal of Karimnagar district, Andhra Pradesh.

SHRI PONNAM PRABHAKAR (KARIMNAGAR): I would like to draw the attention of the august House regarding the need to expedite the setting up of Industrial Infrastructure Development Centres at Jammikunta & Rukmapur of Choppadandi Mandal in Karimnagar District, Andhra Pradesh under Micro & Small Enterprises –Cluster Development Programme (MSE-CDP).

In this regard, I would like to state that the Steering Committee of Micro Small Enterprises-Cluster Development Programme has approved this proposal with the condition that the DPRs for both the ID Centres should be prepared as per MSE-CDP guidelines and should be forwarded duly appraised by Small Industries Development Bank of India (SIDBI). But, it is a fact that the Government of Andhra Pradesh has forwarded DPRs of Rukmapur and Jammikunta Villages vide letter dated 10.10.2011 without appraisal of SIDBI. I think it is a lapse on the part of State Govt. of A.P. for the inordinate delay of this project and it is my dream to have two Industrial Development Centres in my constituency to provide employment to the people because majority of the people belong to the category of Scheduled Castes in these areas and they are not having proper employment facilities. Moreover, Karimnagar is also included under Integrated Action Plan to wean away the naxalites and to provide employment opportunities to the unemployed youth. Already, the lands were handed over in favour of LIDCAP in Jammikunta and Rukmapur for this purpose.

Therefore, I request the Hon'ble Minister for Micro, Small and Medium Enterprises, through the Chair, to kindly pursue and expedite the matter with the Government of Andhra Pradesh.